

ITEM NO.25

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).746/2026

RAKESH KUMAR SINGH ALIAS RAKESH SINGH

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

Date : 15-06-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :Mr. Sudeep Chandra, Adv.  
Mr. Ayushya Raj, Adv.  
Mr. Anupam Prabhat Srivastava, Adv.  
Ms. Priyanka Dwivedi, Adv.  
Ms. Khushi, Adv.  
Mr. Utkarsh Kumar Sinha, Adv.  
Ms. Sanya Kaushal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Issue notice, returnable on 15.07.2026.
2. Dasti, in addition, is permitted.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)  
ASSISTANT REGISTRAR